

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/3423 /A

From :- Smti. Pronita Morang
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Nagaon.

Dated Guwahati the May, 2025.

Sub: **Station leave.**

Ref:- Letter No. MACT/N/1717 dtd. 23.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 25.05.2025 till the evening of 25.05.2025**, has been granted. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/3424-3425/A, dated
Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

@
26.05.25

JT. REGISTRAR (VIGILANCE)

Gulie